

From,

Ran Vijay Pratap Singh, H.J.S.,
Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow

No. 262/Admin. (Services)/2021: Allahabad: Dated: June 16, 2021

Subject: Regarding Nomination of all the Officers of HJS cadre for participation in one day online sensitization programme "Timely Justice & Protection of Dignity of women appearing in the Courts in Different Capacities like Victims, Witnesses, Petitioner and Accused" with special reference to "Aparna Bhat vs The State of Madhya Pradesh, Criminal Appeal No. 329 of 2021 [Special Leave Petition (CRL.) No. 2531 of 2021] (Arising out of SLP (CRL.) Diary No. 20318 of 2020), scheduled to be held on 20.06.2021 (Sunday).

Sir,

With reference to your letter no. On-line Prog. 2/JTRI-803 dated 11.06.2021 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal for organizing one day online sensitization programme "Timely Justice & Protection of Dignity of women appearing in the Courts in Different Capacities like Victims, Witnesses, Petitioner and Accused" with special reference to "Aparna Bhat vs The State of Madhya Pradesh, Criminal Appeal No. 329 of 2021 [Special Leave Petition (CRL.) No. 2531 of 2021] (Arising out of SLP (CRL.) Diary No. 20318 of 2020), scheduled to be held on **20.06.2021 (Sunday)**.

Further, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Judicial Officers of HJS Cadre of Uttar Pradesh for participation in the aforesaid Online Sensitization Programme, scheduled on **20.06.2021 (Sunday)**.

I am, also, to request your Goodself to attend the said Online Programme and kindly inform the concerned HJS Officers working with you to attend the same.

Yours faithfully,

sd/-

Joint Registrar (Judicial) (Services)

No. 262(i)/Admin. (Services)/2021: Allahabad: Dated: June 16, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., and the Principal Secretary (Legislative), Govt. of U.P., Lucknow with the request to attend the aforementioned Online Sensitization Programme, scheduled on **20.06.2021 (Sunday)** and to kindly inform all the concerned HJS Officers working with them to attend the same.
2. All the District & Sessions Judges, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to attend the aforementioned Online Sensitization Programme, scheduled on **20.06.2021 (Sunday)** and to kindly inform all the concerned HJS Officers working with them to attend the same.

They are further requested to inform all the Presiding Officers of Motor Accident Claims Tribunal (MACT), Commercial Courts and Land Acquisition, Rehabilitation and Resettlement Authority (LARRA), working at their Districts, if any, to kindly attend the said Online Sensitization Programme.

3. All the Principal Judges, Family Court, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to attend the aforementioned Online Sensitization Programme, scheduled on **20.06.2021 (Sunday)** and to kindly inform all the concerned HJS Officers working with them, if any, to attend the same.
4. **The Id. Registrar General**, Hon'ble High Court of Judicature at Allahabad with the request to attend the aforementioned Online Sensitization Programme scheduled on **20.06.2021 (Sunday)**.
5. **The Senior Registrar**, Hon'ble High Court, Lucknow Bench, Lucknow with the request to attend the aforementioned Online Sensitization Programme, scheduled on **20.06.2021 (Sunday)** and to kindly inform all those concerned HJS Officers accordingly who have been deputed to work at the Registry of High Court, Lucknow Bench, Lucknow to attend the same.
6. **Following Officers of HJS cadre are also requested to attend the aforementioned Online Sensitization Programme, scheduled on 20.06.2021 (Sunday) and also to inform all the concerned HJS Officers working with them to attend the same:-**
 - I. The Special Officer-Vigilance, High Court, Allahabad.
 - II. The Registrar (J) (Confidential), High Court, Allahabad.
 - III. The Registrar (J) (Listing), High Court, Allahabad.
 - IV. The Registrar (J) (Inspection), High Court, Allahabad.
 - V. The Registrar (J) (Infrastructure-SC), High Court, Allahabad.
 - VI. The Registrar (J) (S&A/Seniority), High Court, Allahabad.
 - VII. The Registrar (J) (Enquiry), High Court, Allahabad.
 - VIII. The Registrar (J) (Computer), High Court, Allahabad.
 - IX. The Registrar (J) (Enquiry), High Court, Allahabad.
 - X. The Joint Registrar (J) (SCMS), High Court, Allahabad.
 - XI. The Registrar (J) (Criminal), High Court, Allahabad.
 - XII. The Registrar (J) (Infrastructure - HC), High Court, Allahabad.
 - XIII. The Joint Registrar (J) (Budget), High Court, Allahabad.
 - XIV. The Joint Registrar (J) (Litigation), High Court, Allahabad.
 - XV. The Joint Registrar (J) (CPC), High Court, Allahabad.
 - XVI. The Joint Registrar (J) (S&A), High Court, Allahabad.
 - XVII. The Joint Registrar (J) (Services), High Court, Allahabad.
 - XVIII. **Smt. Pratima Srivastava**, Member, Administrative Tribunal UP II & III, Lucknow.
 - XIX. **Smt. Babita Rani**, Chairman & Member, Administrative Tribunal UP III & I, Lucknow.
 - XX. **Sri Gyanendra Rao**, Presiding Officer, Avas Avam Vikas Parishad, Agra.
 - XXI. **The Chairman**, Commercial Tax Tribunal, Lucknow.
 - XXII. **Km. Nisha Srivastava**, Addl. Director (Law), Directorate of Revenue & Special Intelligence, Lucknow.
 - XXIII. **Sri Sanjai Khare**, Legal Adviser to Governor, Governor's Secretariat, Lucknow and **Sri Kamesh Shukla**, Addl. Legal Adviser, Governor's Secretariat, Lucknow.
 - XXIV. **Sri Pawan Kumar Tiwari**, Law Officer, Human Rights Commission, Lucknow.
 - XXV. **Sri Anil Kumar Singh-I**, Secretary, Lok Ayukta and **Sri Apoorv Singh**, Chief Investigating Officer, Lok Ayukta, Lucknow.
 - XXVI. **Sri Peeush Pandey**, Registrar, National Comp. Law Appellate Tribunal, New Delhi.
 - XXVII. **Sri Aniruddha Kumar Tiwari**, Presenting Officer, National Human Rights Commission, New Delhi.
 - XXVIII. **Sri Gyanesh Kumar**, Chairman, State Transport Appel. Tribunal, Lucknow.
 - XXIX. **Sri Pradeep Kumar Tiwari-III**, Registrar, State Consumer Disputes Redressal Committee, Lucknow.
 - XXX. **Sri Vinod Singh Rawat**, Registrar, the Hon'ble Supreme Court of India, New Delhi.
 - XXXI. **Sri Bhupendra Rai**, Law Officer, U.P. Power Corporation Ltd., Lucknow.
 - XXXII. **Smt. Richa Joshi**, Joint Secretary (Law), U.P. Public Service Commission, Allahabad.
 - XXXIII. **Smt. Sapna Tripathi**, Secretary, U.P. State Law Commission, Lucknow.
 - XXXIV. **The Member-Secretary, Secretary and O.S.D.**, U.P. State Legal Services Authority, Lucknow.
 - XXXV. **Sri Sarvesh Kumar Pandey-II**, Registrar, U.P. State Public Services Tribunal, Lucknow.
 - XXXVI. **Sri Surya Prakash Sharma**, Legal Adviser, U.P.S.R.T.C., Lucknow.
 - XXXVII. **Sri Prashant Bilgaiyan**, Law Officer, UP Information Commission, Lucknow.

sd/-

Assistant Registrar (Services)